

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

30.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL


APPLICATION NUMBER :  
PETITION NUMBER : CP/839/ (IB)/2018  
NAME OF THE PETITIONER(S) : I VAX PAPER CHEMICALS LTD  
NAME OF THE RESPONDENT(S) : SREE SAKTHI PAPER MILL LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ADARAJITHA V SREERAGANATHI	OPERATIONAL CREDITOR	
----	-------------------------------	-------------------------	--

**ORDER**

Counsel for Operational Creditor present. There is no representation on behalf of the Corporate Debtor. It has been submitted by the Operational Creditor that the Corporate Debtor has given two cheques amounting to Rs.10 lakhs and prayed for adjournment for the purpose of realization of the above cheques. At request, time is enlarged. Put up on 04.09.2018 at 10.30 A.M.

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk